

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CA 141/14
PETITION NUMBER : TP 125/16
NAME OF THE PETITIONER (S) : JINA SPECIAL STEEL WORKS (P)
LTD.
NAME OF THE RESPONDENT (S) :
UNDER SECTION : 621A

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1. ROSHAN R
RAIKAR
9343345457

COMPANY
SECRETARY
IN
PRACTICE

Representing
Applicant

(Signature)

ORDER

PCS for Petitioner company is present. He request for
adjournment. Adjourned at his request to 10-02-2017.

(Signature)
Member (J)

(Signature)
Member (T)